The figures are necessarily approximate, as there is as yet no accepted definition of the terms 'Capital Goods', 'Raw Materials', 'Consumer Goods,' etc,.

HIGH COURT OF RAJASTHAN.

- *IIO. SHRI H. C. MATHUR:

 (a) Will the Minister for STATES be pleased to state whether Government are aware that the High Court of Judicature in Rajasthan has for a long time been short of Judges?
- (b) If the reply to part (a) above be in the affirmative, what are the reasons for not appointing the requisite number of Judges?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes, there has been a vacancy of one judge.

(b) The question of filling up this vacancy which exists at present is under active consideration.

OIL RESOURCES IN BENGAL.

- 28. SHRI P. SUNDARAYYA: (a) Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state whether an aeromagnetic survey for petroleum products in the Bengal basin has recently been concluded?
- (b) If so, what are the results of the survey?
- (c) Has the survey shown any oil resources in the Bengal basin area?
- (d) If the answer to part (c) above be in the affirmative, what is the estimated area covered by oil and what is the estimated amount of oil to be mined there?
- (e) Are the Government taking any steps for the mining of this oil?
- (f) Are any experts coming from the United States for carrying out further exploration?

- (g) If so, who is sending out those experts, and what are the terms of their work and stay in India?
- (h) Are any foreign concerns being given rights for prospecting oil in these areas? If so, who are they and what are the terms?

THE MINISTER FOR EDUCATION AND N. R. & S. R. (MAULANA ABUL Kalam AZAD): (a) to (h). An aero-magnetic survey by the Standard Vacuum Oil Company of the West Bengal Alluvial covered tract of 25,000 sq. miles for exploration of hidden oil fields was completed on the 16th March, 1952. The data collected during the aero-magnetic survey indipossibilities of favourable results, but this forms only the first part of an extended investigation and further ground survey work and boring for oil will be necessary before it can be said with authority that anything positive will ensue. The Standard Vacuum Oil Company have submitted proposals for carrying out this work. The matter is under Government's consideration.

PAPERS LAID ON THE TABLE

REPORT OF REHABILITATION FINANCE ADMINISTRATION

SHRI MAHAVIR TYAGI: Sir, I beg to lay on the Table a copy of the Report of the Rehabilitation Finance Administration for the half-year ended the 30th June 1952 as required under section 18 (2) of the Rehabilitation Finance Administration Act, 1948. [Placed in Library. See No. IV. 0. 4.35.]

EARLY FORMATION OF ANDHRA STATE TO SAVE LIFE OF SHRI SRIRAMULU.

SHRI P. SUNDARAYYA (Madras): Sir, I want to draw the attention of the